

ADDENDUM

EVERSHINE WOOD PACKAGING PRIVATE LIMITED

(UNDER CORPORATE INSOLVENCY RESOLUTION PROCESS)

To “INVITATION FOR EXPRESSION OF INTEREST” in the matter of Corporate Debtor M/s.EVERSHINE WOOD PACKAGING PRIVATE LIMITED published on **25th July, 2025** in the The New Indian Express & Dinamani (Tamilnadu Edition). (a copy of the same can be had on request by email to evershine.cirp@gmail.com).

Now the last date for submission of EOI is 21st August 2025 latest by 5 pm*

Accordingly, the various dates indicated are modified as under

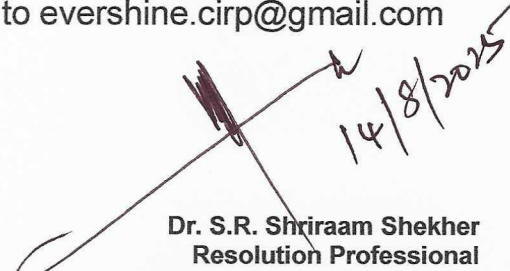
10	Last date for receipt of expression of interest	On or before 21.08.2025 @ 5pm*
11	Date of issue of provisional list of prospective resolution applicants	31.08.2025*
12	Last date for submission of objections to provisional list	05.09.2025*
13	Date of issue of final list of prospective resolution applicants	15.09.2025*
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.09.2025*
15	Last date for submission of resolution plans	On or before 20.10.2025 @ 5 pm*

*** Subject to approval of Adjudicating Authority**

All other terms and conditions as given in the earlier invitation will remain the same
For Revised eligibility criteria please write to evershine.cirp@gmail.com



Place: Chennai
Date : 14.08.2025


14/8/2025
Dr. S.R. Shriram Shekher
Resolution Professional
Evershine Wood Packaging Pvt.Ltd. (Under CIRP)
IBBI/IPA-003/IP-N000144/2017-2018/11598
11, Prayag Apartments, 8-15, Gandhi Nagar
First Main Road, Adyar, Chennai – 600 020
E Mail: evershine.cirp@gmail.com